

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 19.09.2014
Court No. : 14
Item No. : 35

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 22798 OF 2014
WITH PRAYER FOR INTERIM RELIEF

RAKESH NIGAN & ORS.

...PETITIONER(s)

VERSUS

RANNO DEVI

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Orders dated 16.01.2014 and 07.03.2014 passed by the High Court of Judicature at Allahabad in C.M.WP. No. 37300 of 2006 and therein Civil Misc. Review Application No. 59351 of 2014 respectively.

It is submitted that there was a delay of 76 days in refiling the SLP and the same has been condoned by the Additional Registrar of Sec-IB.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 17th day of September, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. R.P. Goyal, Advocate

ASSISTANT REGISTRAR